

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.310/01311/2018**

**Dated Wednesday, the 3<sup>rd</sup> day of October, Two Thousand Eighteen**

**PRESENT**

**HON'BLE MRS.JASMINE AHMED, MEMBER(J)  
&  
HON'BLE SHRI T.JACOB, MEMBER(A)**

M.Kavitha,  
W/o.K.Subramaniam,  
Karapadi Branch Office,  
Puliyampatti Sub Office,  
Erode 638 459

... Applicant

By Advocate M/s T.K.Saravanan

Vs.

1.The Union of India rep., by the  
Chief Post Master General,  
Tamil Nadu Circle,  
Anna Salai, Chennai 600 002.

2.The Senior Superintendent of Post Offices,  
Tirupur Division, Tirupur 641 601.

3.The Inspector of Post Offices,  
Sathyamangalam Sub Division,  
Erode 638401.

... Respondents

**ORDER**

**(Pronounced by Hon'ble Mrs.JASMINE AHMED, Judicial Member)**

The applicant has filed this OA under Section 19 of the Administrative Tribunal's Act, 1985 seeking the following relief:

“To direct the respondents to regularize the services of the applicant and absorb her in any regular GDS post or in any other eligible vacant post and to pass any other orders or directions as deemed fit and proper in the circumstances of this case and thus render justice.”

2. Mr.T.K.Saravanan, counsel for the applicant is present in the court and prays permission to withdraw this OA with liberty to file a fresh OA, which is allowed. He has also made an endorsement in the file to that effect.

3. Accordingly, OA is dismissed as withdrawn.

(T.JACOB)  
MEMBER (A)

(JASMINE AHMED)  
MEMBER (J)

03.10.2018

M.T.